

GOVERNMENT OF INDIA
MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE

RAJYA SABHA
UNSTARRED QUESTION No. 1008
TO BE ANSWERED ON 15.12.2022

Fines imposed on polluters

1008. SHRI DEEPENDER SINGH HOODA:

Will the Minister of ENVIRONMENT, FOREST AND CLIMATE CHANGE be pleased to state:

- (a) the details of companies that have been imposed fines both by the NGT and under the provisions of the NCAP for contributing to air pollution in the Delhi NCR area;
- (b) the details of amount collected by Government as fines and penalties along with the details of such polluters;
- (c) the details of vehicular fines imposed and dues collected in the years 2020, 2021 and 2022;
- (d) whether fines have been imposed on farmers in Delhi, Haryana, Uttar Pradesh and Punjab burning paddy straw; and
- (e) if so, the complete details thereof?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE
(SHRI ASHWINI KUMAR CHOUBEY)

(a), (b), (c), (d)& (e):

CPCB in compliance to the directions of Hon'ble NGT has imposed Environmental Compensation (EC) against those accountable for setting up and maintaining pollution control systems in industries or facilities.

Details of Environmental Compensation imposed on various industries are enclosed as **Annexure-I**.

Details of vehicular fines imposed by State Government and Govt. of National Capital Territory of Delhi are enclosed at **Annexure-II**. Government of Punjab, Haryana and Uttar Pradesh have imposed environmental compensation on defaulting farmers in respect of paddy stubble burning. Details of are placed at **Annexure-III**.

Annexure - I

Details of industries on which environmental compensation imposed

S No.	Name of industry	EC imposed (in Rs.)	EC received (in Rs.)
1.	M/s. Amarjyot Chemical Corporation, N-211/2/3, MIDC, Tarapur, Dist.-Thane, Plaghar-401501, Maharashtra	Rs. 23,60,000 /-	Rs. 23,60,000 /-
2.	M/s. Nyara Energy Ltd. (Previously Essar Oil Ltd.) (Refinery Division), Jamnagar-Okha Highway, Vadinar Vill, Distt. Dwarka-361305, Gujarat	Rs. 61,20,000 /-	Rs. 61,20,000 /-
3.	M/s. Indian Oil Corporation Ltd. (Gujarat Refinery), PO Jawarharnagar, Vadodara - 391320, Gujarat	Rs. 21,60,000 /-	Rs. 21,60,000 /-
4.	M/s. Madras Fertilisers Ltd., Manali, Madhavaram Taluk, Tiruvallur Dist. 600060, Tamil Nadu	Rs. 1,93,20,000 /-	Rs. 1,93,20,000 /-
5.	M/s. Oil & Gas Corporation Ltd., (Tatipaka Mini Refinery), Nagaram, Mamidikuduru Mandal, East Godavari District., Andhra Pradesh - 533247	Rs. 73,20,000 /-	Rs. 73,20,000 /-
6.	M/S Deepak Fertilizers & Petrochemicals Corporation Ltd., K-1to K-8, MIDC Industrial Area, Taloja Dist-Raigad-410208, Maharashtra	Rs. 67,80,000 /-	Rs. 67,80,000 /-
7.	M/s. Hindustan Petroleum Corporation Ltd., Mumabi Refinery, , B. D. Patil Marg, Mahul, Chembur, Mumbai-400 074, Maharashtra	Rs. 25,20,000 /-	Rs. 25,20,000 /-
8.	M/s. Vivid Global Industries Ltd., Plot no. D-21/1, MIDC Tarapur Tal. Dist. Palghar, Maharashtra-401506	Rs. 36,00,000 /-	Rs. 36,00,000 /-
9.	Rathi Dye Chem Pvt. Ltd, Plot No. 40, MIDC, DhatavRoha, Dist Raigad-402116, Maharashtra	Rs. 46,40,000/-	Rs. 46,40,000/-
10	M/s Narmada Bio-Chem Ltd., Plot No. 268, Vill: Kalyangadh, Bavla-Bagodara National Highway, Bavla, Ahmedabad-386470, Gujarat	Rs. 18,40,000/-	Rs. 18,40,000/-
11	M/s Chennai Petroleum Corporation Ltd., Manali village, Madhavaram Taluk, Tiiruvallur District, Tamil Nadu-600068	Rs. 74,70,000/-	Rs. 74,70,000/-
12	M/s Nutra Specialties Pvt. Ltd. (Presently M/s. VenkataNarayana Active Ingredients Pvt. Ltd.), Chandrapadiya (V), Vinjamur (M), SPSR Nellore Dist. - 524228, A.P.	Rs. 37,20,000/-	Rs. 37,20,000/-
13	M/s Biochemical & Synthetic Products Pvt. Ltd. , Plot No. 11-6-2029, Phase-II, SVCIE	Rs. 20,70,000/-	Rs. 20,70,011/-

	Balanagar, Hyderabad, Telangana – 500037		
14	M/s Punjab Alkalies & Chemicals Ltd., Nangal – Una Road, Naya Nangal, Dist. Ropal, Punjab – 140126	Rs. 31,80,000/-	Rs. 31,80,000/-
15	M/s GAIL (India) Limited, Pata Petrochemical Complex, District Auraiya, U.P. – 206241	Rs. 37,12,500/-	Rs. 37,12,500/-
16	M/s Brahmaputra Cracker and Polymer Limited, Lepetkata, Dibrugarh, Assam – 786006	Rs. 61,70,000/-	Rs. 61,70,000/-
17	M/s GAIL (India) Limited, GAIL Complex, Vijaipur, District Guna, Madhya Pradesh – 473112	Rs. 8,70,000/-	Rs. 8,70,000/-
18	M/s I.G. Petrochemicals Ltd., Plot No. 2, Taloja Industrial Area, MIDC, Taloja, District Raigad, Maharashtra – 410208	Rs. 81,37,500/-	Rs. 81,37,500/-
19	M/s Assam Petrochemicals Limited, Namrup, P.O. Parbatpur, Distt. – Dibrugarh, Assam – 786623	Rs. 1,03,20,000/-	Nil (Closure Direction issued on 26.11.2020 for not depositing EC)
20	M/s Nova Dyestuff Industries Pvt. Ltd., Plot No. 251, GIDC, Pandesara, Surat, Gujarat	Rs. 13,65,000/-	Rs. 13,65,000/-
21	M/s Dalmia Cement (Bharat) Ltd., Dalmiapuram, Tamilnadu,	5,40,000	5,40,000
22	Birla Corporation Ltd, Unit: Satna Cement Line-2 BVC Plant	8,70,000	8,70,000
23	M/s JK Cement Works, vill-Kailashnagar Nimbahera, Distt-Chittorgarh, Rajasthan-312617	19,50,000	19,50,000
24	M/s Diamond Cements- Clinkerisation Unit, Heidelberg Cements India Ltd, Narsingarh, Damoh, Madhya Pradesh	15,00,000	15,00,000
25	M/s Shree Cement Ltd.(Unit:III) Vill. Ras, Pali, Rajasthan	25,80,000	25,80,000
26	M/s J. K. Cement Works, Mangrol, C/o Kailashnagar Nimbahera, Distt. Chittorgarh Rajasthan-312617	20,10,000	20,10,000
27	M/s Shree Cement Ltd.(Unit1) Bangur Nagar, Beawar, Rajasthan,	4,20,000	4,20,000
28	M/s Shree Cement Ltd, near village Ras, Distt Pali, Rajasthan (V-X Units)	17,40,000	17,40,000
29	M/s ACC Ltd., Chaibasa Cement Works, Chaibasa, Jharkhand,	35,40,000	35,40,000
30	M/s ACC Ltd., Jamul Cement Works, Durg, Chhattisgarh	35,70,000	35,70,000
31	M/s ACC Limited, Cement Nagar Bargarh,	36,60,000	36,60,000

	Odisha,		
32	M/s Ambuja Cement Ltd. (Unit: Suli) Village- Suli,P.O. Darlaghat, Solan, Himachal Pradesh	34,80,000	34,80,000
33	M/s JaypeeRewa Plant, Jaypee Nagar, Rewa, Madhya Pradesh-486450	11,40,000	11,40,000
34	M/s ACC Ltd., Lakheri Cement Works, Lakheri, Dist.-Bundi, Rajasthan	34,20,000	34,20,000
35	M/s Bajaj Hindustan Sugar Ltd., Distillery Division Palia Kalan LakhimpurKheri,Uttar Pradesh	Rs.58,20,000/-	Deposited
36	M/s Bajaj Hindustan Sugar Ltd., Distillery Division Gola Gokaranath,LakhimpurKheri,Uttar Pradesh	Rs.1,96,20,000/-	Matter is pending before Hon'ble Supreme Court
37	M/s Vishal Paper tech india ltd., Derabassi, SAS Nagar, Mohali, Punjab	Rs.22,50,000/-	Deposited
38	M/s Tirupathi Starch & Chemical Ltd, Dhar, MP	Rs. 27,90,000/-	Deposited
39	M/s Chaddha Sugar & Industries Ltd, Village – KirAfgana, Batala, Gurdaspur, Punjab-413505	Rs. 41, 70,000	Deposited
40	M/s. SadashivraoMandlikKagal Taluka SahakariSakharKarkhanaLtd;Sadashivnagar, Hamidwada-kaulage,Taluka-Kagal, Distt.Kolhapur, Maharashtra-416235	Rs. 6,00,000	Not deposited (Matter was sub-judice before NGT)
41	M/s SahakarmaharshiBhausahabThorat S. S. K. Ltd; (formerly known as Sangamner (Bhag) SSK Ltd.) At : Amrutnagar Post, Tal Sangamner,Dist: Ahmednagar,Maharashtra-422606	Rs. 23, 10,000	EC revoked on 06.09.2022
42	M/s. Shree SantDamaji SSK Ltd., A/p – Mangalwedha, Tal. – Mangalwedha, Dist – Solapur, Maharashtra-413305	Rs.18,90,000	Not deposited. (Matter was subjudice before NGT)
43	M/s Aakriti Sugar Mills Pvt. Ltd. Village: Tumba, Block: Saikheda, Tehsil: Gadarwara, Dist.Narsinghpur ,Madhya Pradesh – 487 661	Rs. 32,70,000	Deposited
44	M/S. Madhukar SSK Ltd. (Sugar Unit), A/P. Jivram Nagar, Nhavi Marg, Faizpur, Tal. Yawal, Dist. Jalgaon, Maharashtra-425524	Rs. 23, 70,000	Not deposited.
45	M/s. Shri Vitthalsai SSK LTD., Rajiv Gandhi Nagar Murum Dist. Osmanabad, Maharashtra-413605	Rs. 2, 40, 000	Deposited
46	M/s The Thandava Co-Operative Sugar Limited, Payakaraopeta, Visakhapatnam	Rs. 21,90,000	Not Deposited.

	Distt, Andhra Pradesh-531126		
47	M/s Bhairavnath Sugar Works Ltd., A/P Vithal, Jaywant Nagar, Tal; Karmala, Distt:- Solapur, Maharashtra -413203	Rs. 8,70,000	Not deposited. (Matter was subjudice before NGT)
48	M/s Athani Sugars Ltd, Shahuwadi unit, Sonwade, Kolhapur, Maharashtra	Rs. 7,60,000	Deposited

Annexure-II**Details of vehicular fines**

State	Year 2021 (in Rs. Lakh)	Year 2022 (in Rs. Lakh)
Delhi	1740	2159
Haryana	2194	6744
Rajasthan	214	93
Uttar Pradesh	1908	1746

Annexure-III

Details of environmental compensation imposed on defaulting farmers

State	Year 2022 (in Rs. Lakh)
Punjab	1740
Haryana	2194
Uttar Pradesh	1908